TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

NEW DELHI

Dated: 29/10/2026

TELECOM PETITION/26/2022

Bell Teleservices India Pvt. Ltd. ....Petitioner (s)

Versus

Union Of India ....Respondent(s)

TELECOM PETITION/11/2025

Bell Teleservices India Pvt. Ltd. ....Petitioner(s)

Versus

Union Of India ....Respondent(s)

For Applicants/Appellants/ Petitioners Advocate

Mr. Aditya Vaibhav Singh

For Respondents Advocate

Mr. Chandrashekhar Chakalabbi
Mr. Varnik Kundaliya

The Hon'ble Bench did not assemble today.

List on 11.12.2026.

B.O.

(D. B. CHETRI)

COURT MASTER (COURT NO.1)

/AS/